NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that

On Thursday, 17th July 2025

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The Division Bench comprising of the **Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Arif S. Doctor** will be available for judicial work **in the Morning Session only**. Urgent mentioning and placing of the matters, if any, is allowed in the Morning Session.

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In the Afternoon Session i.e., at 3.00 p.m., the Specially Constituted Division Bench comprising of the Hon'ble Shri Justice G. S. Kulkarni (Sitting at Principal seat at Bombay) and the Hon'ble Shri Justice Advait M. Sethna (Sitting at Aurangabad Bench) will take up the specially assigned matters pertaining to the Principal Seat at Bombay in Court Room No. 54, Main Building as per the board to be notified separately, through Video Conferencing.

NOTE: The details of the video conferencing link will be provided on the cause-list.

On Friday, 18th July 2025

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The re-constituted Division Bench comprising of the Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Kamal R. Khata will take up the extant judicial assignment of the Division Bench presided over by the Hon'ble Shri Justice G. S. Kulkarni.

IV

The Single Bench presided over by the Hon'ble Shri Justice Kamal Khata will not be available for judicial work. Urgent mentioning

and placing of matters, if any, is allowed before the Single Bench presided over by the Hon'ble Shri Justice Abhay Ahuja.

Dated this the 11th day of July 2025. By Order,

Sd/-

(S. R. Agarwal) Registrar (Judl-II), High Court, A.S. Bombay Sd/-

(A.H.Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay